

**APPELLATE TRIBUNAL FOR ELECTRICITY
NEW DELHI**

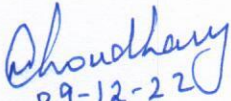
JUDGE'S ROSTER w.e.f. 09.12.2022

Court No.	Bench	Assignment
Court-I [Electricity Bench]	Hon'ble Shri Justice Ramesh Ranganathan, Chairperson AND Hon'ble Shri Sandesh Kumar Sharma, Technical Member (Electricity)	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-I. [Monday, Tuesday, Thursday & Friday] [10.30 AM to 01.15 PM] And [2.15 PM to 5.00 PM]
Court-I [Petroleum Bench]	Hon'ble Shri Justice Ramesh Ranganathan, Chairperson AND Hon'ble Shri Ashutosh Karnatak, Technical Member (P & NG)	All matters in connection with the Petroleum and Natural Gas Regulatory Board Act, 2006 assigned to Court-I [Wednesday] [10.30 AM to 01.15 PM] And [2.15 PM to 5.00 PM]
Court-II [Electricity Bench]	The Bench earlier presided over by Hon'ble Judicial Member (since retired) shall not have any sitting till the Tribunal has requisite strength of Members.	
Court-II [Petroleum Bench]	The Bench earlier presided over by Hon'ble Judicial Member (since retired) shall not have any sitting till the Tribunal has requisite strength of Members.	

Notes:

As per Rule 11 of the Appellate Tribunal for Electricity (Procedure, Form, Fee and Record of Proceedings) Rules 2007, urgent matters filed before 12 noon shall be listed before the Hon'ble Bench Court-I on the following day, if it is complete in all respects as provided in these rules and in exceptional cases, it may be received after 12 noon but before 3.00 PM for listing on the following day, with the specific permission of the Tribunal or Chairperson.

This issues with the approval of the competent Authority.


 (Madhulika Choudhary)
 Registrar
 09.12.2022